# Annexure IV

Name of CD: **Jasmine Buildmart Private Limited**, Date of Commencement of CIRP: **05-03-2024** ; Order Rcvd on **09-03-2024** List of Creditors as on **11-04-2024**

**List of Operational Creditors (Government Dues)**

| S. No. | Name of Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | Amount of Contingent Claim | Amount of any mutual Debt Due, that may be set-off | Amount of claim not admitted | Amount of Claim under verification | Remarks, if any (Email/Mob in Form CA) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount Covered by Gurantee | Whether related party? | % of Voting Share in CoC | | | | | |
| 1 | Department of Trade and Taxes | 22-03-2024 | 30,61,398.00 | 30,61,398.00 | Government Dues | - | No | - | - | - | - | - | |
| 2 | Excise & Taxation Officer-cum-Assessing Authority, Ward-9, Gurugram (East) | 08-04-2024 | 23,34,38,158.00 | 23,34,38,158.00 | Government Dues | - | No | - | - | - | - | - | |
| | | | | | | | | | | | | | |
| | **TOTAL** | | **23,64,99,556.00** | **23,64,99,556.00** | | | | | | | | | |